BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 401/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

Name of the Company:

Sundaresh Bhat RP

V/s.

ICICI Bank Ltd.& Anr.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code r/w section 96 of Companies Act, 2013.

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. MAULIK NANAVATI

KARISHMA SINCH

2. 1/B NANAVATI (66.

ADV

(f) plicant

<u>ORDER</u>

Learned Advocate Mr. Maulik Nanavati with Learned Advocate Ms. Karishma Singh i/b Nanavati & Co. present for Applicant. None present for Respondents in IA 401/2017.

List the matter on 09.02.2018 for hearing.

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MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of February, 2018.